

year. Long-term loans are repayable in annual instalments from 5 to 15 years and in some cases upto 20 years.

The usual interest rates charged by the cooperatives on short-term loans and long-term loans are given in the statement enclosed.

#### STATEMENT

*Rate of interest charged from ultimate borrowers by Co-operative Credit Structure*

(Per cent per annum)

State	Short-term (usual rate)	Long-term (usual rate)
Andhra Pradesh . . . . .	9.00	8.50
Assam . . . . .	9.50	9.00
Bihar . . . . .	8.50	8.50
Gujarat . . . . .	9.25	8.75
Jammu and Kashmir . . . . .	9.00	7 to 8
Kerala . . . . .	8.75	9.25
Madhya Pradesh . . . . .	10.50	9.00
Madras . . . . .	8.40	8.25
Maharashtra . . . . .	9.00	6.5 to 9
Mysore . . . . .	9.00	9.00
Orissa . . . . .	10.00	9.25
Punjab and Haryana . . . . .	9.37	7.75
Rajasthan . . . . .	9.00	9.00
Uttar Pradesh . . . . .	9.25	8.25
West Bengal . . . . .	10.00	9.5 to 10.00

#### ELECTRIC COMPUTERS

10. SHRI T. V. ANANDAN : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether his Ministry was consulted by the concerned Ministry before importing Electric computers to be installed in the public sector undertakings;

(b) whether Government are aware of the country-wide feelings against importing and installing the electric computers; and

(c) if so, what action Government propose to take in the matter ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI JAISUKHLAL HATHI) : (a) No. The decision

to import these computers had been taken before November 1966 when consultation with the Ministry of Labour and Employment on application for import of computers was prescribed.

(b) and (c) Yes. Government policy in this regard has been that the introduction of electronic devices should be selective and that the procedure evolved at the 15th Session of the Indian Labour Conference for rationalisation should apply in the cases of introduction of electronic computers also.

#### 'GROW MORE FOOD CAMPAIGN' IN MAHARASHTRA

11. SHRI G. R. PATIL : Will the Minister of FOOD AND AGRICULTURE be pleased to state the amount of grant actually paid to the Government of Maharashtra during the year 1966-67 to carry on the "Grow More Food Campaign" and the amount of grant proposed to be given for this purpose during the year 1967-68 ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNA-SAHAB SHINDE) : Grant given to the State for 'Grow More Food' Campaign is covered under the Heads of Development (i) Agricultural Production (including Land Development) and (ii) Minor Irrigation. A total sum of Rs. 404.12 lakhs was sanctioned as grant to the Government of Maharashtra during 1966-67 for implementation of the Campaign.

The amount provisionally allocated for 1967-68 is Rs. 369.12 lakhs, with Rs. 202.22 lakhs under Agricultural Production (including Land Development) and Rs. 166.90 lakhs under Minor Irrigation.

#### IMPORT OF FERTILIZERS

12. SHRI G. R. PATIL : Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) the quantity of fertilisers imported during the last six months, country-wise;